

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/020/70/2015**

HYDERABAD, this the 2<sup>nd</sup> day of March, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Venkateswarlu GADDE,  
S/o. Ramaiah GADDE,  
Section Officer (Gen.)  
CSIR-NGRI, Hyderabad - 7.

...Applicant

(By Advocate : Sri K. Sudhakar Reddy)

Vs.

1. Union of India rep. by its  
Cabinet Secretary of Appointments  
Committee of the Cabinet Ministry of Personnel,  
Public Grievances and Pension,  
Department of Personnel & Training & Pensions,  
Government of India, New Delhi.
2. The Secretary,  
Department of Personnel & Training & Pensions,  
Ministry of Personnel, Public Grievances and Pension,  
Government of India, New Delhi.
3. The Director General CSIR & DSIR,  
Anusandhan Bhavan,  
Rafi Marg, New Delhi.
4. Dr. Y.J. Bhaskar Rao,  
Aged about 63 years,  
Chief Scientist (Retd.) /under extension  
National Geological Research Institute (CSIR),  
Uppal Road, Hyderabad - 500 007.

....Respondents

(By Advocate : Sri M. Srikanth, SC for CSIR)

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**ORAL ORDER**  
**(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)**



Both side learned counsel present.

2. Learned counsel for the applicant submits that he is not pressing the O.A. Hence, the O.A. is closed. No order as to costs.

**(B.V.SUDHAKAR)**  
**ADMINISTRATIVE MEMBER**

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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